

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:2023
ANSWERED ON:05.08.2010
AIR INDIA AIRCRAFT ON LEASE
Bajwa Shri Partap Singh

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether Air India has purchased and leased a large number of aircraft despite incurring heavy losses;
- (b) if so, the details thereof;
- (c) whether there is any proposal to cancel the purchase orders of aircraft for which payment has not yet been made;and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION(SHRI PRAFUL PATEL)

(a) and (b): Erstwhile Air India Limited and Erstwhile Indian Airlines Limited had placed orders with M/s. Boeing and M/s. Airbus Industries for purchase of 68 (50 for Air India and 18 for Air India Charters Limited) and 43 aircraft respectively. Out of these 80 aircrafts have so far been delivered. As on date, NACIL has 44 aircraft on lease, including aircraft on sale and lease back, and 10 aircraft are under the process of return to the lessor after the lease expiry period.

(c) and (d): NACIL is pursuing with Boeing for the cancellation/postponement of deliveries for the last three B777-300 ERs.